

Ammer A6

-17- A6

From:

K A KAVERIAMMA,  
D.S.V,  
Chickmagalur Head Office.

To,

The Supt.of Post Offices,  
Chickmagalur Division.

Sir,

Sub: Requesting for the post as a  
Stamp Vendor - req.

With due respect, I like to submit the  
following for your kind perusal.

I have been working as a stamp vendor since  
two years and on 1-1-1-1992 I received the order  
to work as a post women without any proper grounds.  
I am suffering from Acute Alergic Bronctitis since  
one year and under regular medical treatment. On  
account of this, I am not able to work in the field.  
I am a prompt and obedient worker worked without  
any adverse remarks. So far, some unknown conspiracy  
is going on in this post-office to harrace me, men-  
tally and physically. This posting also made on  
prejudice only.

Hence, I may please be ordered to work as a  
Stamp Vendor on the above said grounds. Otherwise,  
I may please be permitted to approach C.A.T for  
seeking justice.

Expecting for your kind action and permission.

Thanking you sir,

Place: Kaveriamma

Date : 13<sup>th</sup> Jan

Yours obediently,

( K A KAVERIAMMA )

Encl: Medical certificate.

Copy submitted to the Post Master for information.

Advised  
for the Applicant


Annexure A<sub>6</sub>

(අනුબන්ධ - ෧)

ಪೈದ್ಯಕೀರಿವು ದ್ರವವಾಗಿ ಪತ್ರ

ಕನಾ ಲುಕ ಸಕಾ ಲರದ ನಜಾ ನಿರೂಪನಾಚಳಿ ಸಂಖ್ಯೆ 189

No. 872 1964/11.1-93

ರೋಗಿಗಿತ್ತು ಸಹಿ: 

[illegible]


ಆನ್ವತೃಯದರ ದೊರ : ~~28~~ ಸಂಖ್ಯೆ 1964/11.1.97

2. శివప్రభుని పత్రవనము లేక నలు రోజులందు చూచు

ಪಡೆಂವಲಾಗಿದೆ: ಪಡೆಂವಲಾಗಿಲ್ಲ.

Sp: 2500

दिनांक: 11/1/93

  
 ಆರೋಗ್ಯ, ಜ್ಞಾನ ಮತ್ತು ಸಮಾಜ ಸೇವಾ ಇಲಾಖೆ (ಕಿರೀಟ)  
 ವೈದ್ಯಾಧೀಶರ ಕಛೇರಿ, ಬೆಂಗಳೂರು: ಮಂಗಳೂರು  
 ಶ್ರೀಮತಿ ಮಂಜು

Also

AND

Doctor The

Bozhan

Annexure A

पत्र-व्यवहार-7/Corr.-7

भारतीय डाक विभाग/DEPARTMENT OF POSTS INDIA

कार्यालय/Office of the

Smt. Kaveramma K.A.

Superintendent of Post Office

Chikmagalur Division

CHI MAGALUR-577101

D.S.V. Chikmagalur

डाकघर अधीक्षक

57101

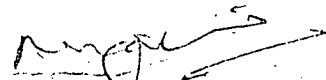
चिकमागलूर विभाग, चिकमागलूर

F/MSD/D/SS/93 dt @ clm 22.1.93.

Sub- Posting as Post women  
clm to case of Smt. K.A.  
Kaveramma.

Ref- your letter dt 2.1.93.

With reference to your letter  
it is to intimate that, you have  
been posted as Post woman at  
clm to in the interest of service.

  
Superintendent of Post Office  
Chikmagalur Division  
CHI MAGALUR-577101  
डाकघर अधीक्षक  
चिकमागलूर विभाग, चिकमागलूर

Ans to  
Ar to the  
Ar to the

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated: 24 JUN 1993

APPLICATION NO(s). 462 / 93

Applicant(s)

Respondent(s)

1. K.A. Kaveramma vs CPMG - B'lore

1. K.A. Kaveramma, Departmental Stamp  
Vendor Chikmagalur Head Post Office  
Chikmagalur

2. The Chief Post Master General,  
Bangalore - 1

3. The Superintendent of Post Offices  
Chikmagalur,

4. The Post Master, Chikmagalur

5. Sri. S.K. Mohinadai, Advocate, No. 11  
Jeevan Building Kemosa Park West  
Bangalore-1

6. Sri. G. Shantappa, Central Govt  
Standing Counsel, High Court Building  
Bangalore

SUBJECT:- Forwarding of copies of the Order passed by  
the Central Administrative Tribunal, Bangalore Bench  
Bangalore.

Please find enclosed herewith a copy of the ORDER/  
~~STAY/INTERIM ORDER~~ passed by this Tribunal in the above said  
application(s) on 15.6.93

Remind for C.L. No. 1.

M. Jones (OTG Ponnappa)  
29/6/93

of

DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH : BANGALORE

DATED THIS THE FIFTEENTH DAY OF JUNE 1993

Present: Hon'ble Mr. Justice P.K. Shyamsundar ... Vice Chairman

Hon'ble Mr. V. Ramakrishnan ... Member [A]

APPLICATION NO. 462/93

K.A. Kaveranna,  
Aged 35 years,  
Working as Departmental  
Stamp Vendor,  
Chickmagalur Head Post Office.

... Applicant

[Shri S.K. Mohiyuddin ... Advocate]

v.

1. The Chief Post Master General,  
Bangalore-1.
2. The Superintendent of Post  
Offices, Chickmagalur.
3. The Post Master,  
Chickmagalur.

... Respondents

[Shri G. Shanthappa .. Advocate]

This application having come up for hearing before this  
Tribunal today, Hon'ble Vice Chairman, made the following:

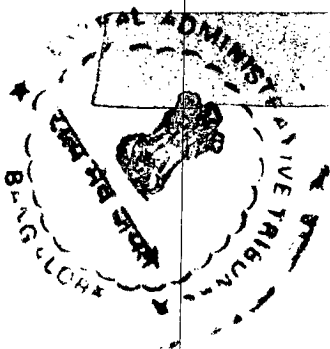
ORDER

1. Although the story told by the applicant appears to be somewhat out of ordinary adverts as it does to the unseemingly behaviour of a male colleague who is also said to be the Union Secretary making attempts in taking undue liberty with her and that she stood firm and declined his unwelcome attention it is alleged that she has been transferred from the post of a stamp vendor to that of postwoman on beat duty in Chickmagalur town. While we do hope that all these unpleasant things the details of which are indeed furnished in the application had not have taken place,



but, however, regret our inability to assist the applicant because it is just the case of a fresh assignment of duties which in this case happens to be reversion to the regular job as Postwoman which event cannot possibly have any cause of action to approach this Tribunal. For the aforesaid reason we hold that this application to be not maintainable.

2. We, however, like to take this opportunity of inviting the attention of the Head of the Department to the allegations made in this application by the lady against one Nanje Gowda and direct the Head of the office to ensure that the lady is not harassed by the unwelcome attentions of the said Nanje Gowda. Let a copy of this order be sent to the Chief Post Master General, Karnataka, for his information and further action. No costs.



*Sd-*  
MEMBER [A]

*Sd-*  
VICE-CHAIRMAN

**TRUE COPY**

*[Signature]*  
24/6/93  
**SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE**